

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s) . 7189/2015

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

RAM KRISHAN SONI

Respondent(s)

(Office report for directions)

Date : 19/04/2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRAFULLA C. PANT
[IN CHAMBER]

For Appellant(s) Mr. Tanmay Garg, Adv.
Mr.Upendra Mishra, Adv.
Mr. Vinay Garg,Adv.
Mr.Deepam Garg, Adv.

For Respondent(s) Ms. Mridula Ray Bharadwaj,Adv.

UPON hearing the counsel the Court made the following
O R D E R

As a last chance, learned counsel for the appellant is
granted four weeks' time for filing affidavit of valuation.

(Shashi Sareen)
AR-cum-PS

(Madhu Narula)
Court Master